pass this examination to seek admission to class XI or its equivalent of the University/Board concerned. The Boards of School Education, Punjab, Haryana and Himachal Pradesh have already recognised 10th class examination of the Central Board on reciprocal basis and as such, students who have passed this examination are eligible for admission to pre-university classes of Punjab University.

किंग्जवे कैम्प, दिल्ली की बैरकों में रहने वाले व्यक्तियों का अभ्यावेदन

3915. **श्री कंवर लाल गुप्त :** क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को किंग्जवे कैम्प, दिल्ली की बैरकों में रहने वाले व्यक्तियों से गत चार महीनों में उनके पुनर्वास के बारे में कोई ज्ञापन प्राप्त हुआ है;

(ख) यदि हां, तो उसका ब्यौरा क्या है और उस पर क्या कार्यवाही की गई है;

(ग) क्या हडसन लाइन और आउट्रम लाइन, जो किंगजवे कैम्प का हिस्सा है, में रहने वाले निवासियों की समस्यायें अनेक वर्षों से सरकार के विचाराधीन हैं; और

(घ) यदि हां, तो कब से और सरकार इस सम्बन्ध में कब तक अन्तिम निर्णय लेगी ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) जी, हां।

(ख) बैरक नं० 26 हडसन लाइन, श्री गुरु तेग बहादुर नगर, दिल्ली के महासचिव श्री कृष्ण कुमार से भूतपूर्व प्रधान मंत्री के नाम एक अर्जी 19-2-77 को मिली थी जोकि सभा पटल पर रख दी गई है [ग्रन्थालय में रखी गयी। देखिये संख्या एलटी 745/77]. दिल्ली विकास प्राधिकरण को मामले की जांच करने के लिए कहा गया था।

(ग) और (घ). जी, हां। इस मामले में जोकि लगभग 10 वर्षों से निलम्बित पड़ा है, शीघ्र ही निर्णय ले लिया जाएगा।

Flood control measures in regard to Amravati river

3916. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the urgency of flood control measures in regard to Amravati river in Coimbatore District;

(b) whether concrete binding of the Vaikals like Kallapuram Raju, Komaralingam Raja; Sarkar Kannadiputtur and Madathukulam Raja will help to mitigate the menace of floods; and

(c) if so, the steps taken or proposed to be taken for flood control?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The Government of Tamil Nadu have reported that necessity of flood control measures in Amravati river in Coimbatore District has not arisen in the recent past. In fact, the basin is reported to be suffering from want of water. It has also been reported that the channels Kallapuram, Komaralingam, Kannadiputtur and Madathukulam fed by this river have not suffered from the menace of floods.

(c) Does not arise.

बिहार में खेती तथा सिंचाई के अधीन भूमि का कुल क्षेत्र

3917. **श्री धीरेन्द्र प्रसाद :** क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि बिहार में कुल कितने एकड़ भूमि में खेती की जाती है, उसमें से कितने एकड़ भूमि में सिंचाई होती है तथा सिंचाई के विभिन्न साधन क्या हैं?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : बोये गये निवल क्षेत्र, निवल सिंचित क्षेत्र और अलग-अलग स्रोतों से सिंचित क्षेत्र संबंधी नवीनतम उपलब्ध सूचना नीचे दी गई है :—

(हजार हैक्टर में)

मद	1974-75
1. बोया गया निवल क्षेत्र	8344
2. निवल सिंचित क्षेत्र	2523
3. अलग-अलग स्रोतों से सिंचित निवल क्षेत्र :	
(क) नहर	887
(ख) जलाशय	106
(ग) नलकूप	703
(घ) अन्य कुएं	155
(ङ) अन्य स्रोत	672

ईंधन के लिये वृक्षों का काटा जाना

3918. श्री ओम प्रकाश त्यागी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान कोल इंडिया लिमिटेड तथा राष्ट्रीय व्यावहारिक आर्थिक अनुसंधान परिषद् द्वारा किए गए इस सर्वेक्षण की ओर दिलाया गया है कि ईंधन के लिए प्रतिदिन 10 करोड़ पेड़ काटे जा रहे हैं; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख). संबंधित संगठनों से अपेक्षित जानकारी एकत्र की जा रही है और यथासमय सभा पटल पर रख दी जाएगी।

Scheme of farmland with Agricultural University

3919. SHRI S. D. SOMASUNDARAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) main features of the scheme of attaching adequate farmland to each Agricultural University for supplementing the finances of the University;

(b) the number of states in which the scheme has been implemented with success; and

(c) whether Government have made the scheme applicable to all Agricultural Universities?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) There is no scheme of attaching farm land to each Agricultural University for supplementing finances of the University. As far as the Agricultural University Development Project is concerned, the requirement is for adequate instructional farmland and research farmland. Often, a part of the research farms is used for nucleus seed production also. Only in the case of the following Universities large areas of land have been transferred by the respective State Governments for commercial cultivation.

(i) Govind Ballabh Pant University of Agriculture & Technology, Pantnagar: about 16,000 acres

(ii) Mahatma Phule Krishi Vidyapeeth, Rahuri (Distt: Ahmednagar) M.S.: about 8,000 acres

(iii) Punjabrao Agricultural University, Krishnagar, Akola, (M.S.): about 8,000 acres

The farming profits, however, have been highly variable depending both on the production level as well as market price. The experience of Govind Ballabh Pant University of Agriculture & Technology would indicate that an agricultural university could not meet its recurring expenditure out of